

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 09
IA No. 242/JPR/2019
IA No. 124/JPR/2020
IA No. 81/JPR/2019
IA No. 388/JPR/2019
Appeal No. 140/59/ND/2018
Under Section 59 of
Companies Act, 2013**

In the matter of:

Sanjay Kumar & Ors.

...Appellants

Versus

Tirupati Balaji Furnaces Pvt. Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 18.07.2024.

Therefore, the matter is reposted to 27.08.2024.


(Prabhu Dayal Sewda)
Court Officer

July 18, 2024